

[Sh. Sontosh Mohan Dev]

2. The actual number planned in the 7th Plan is 9,000.

3. Since the discrepancy came to notice only during the proceedings of the Estimate Committee well after the date on which the reply was given to the Parliament, a statement correcting the discrepancy could not be made earlier. The occurrence of the discrepancy and the delay in correcting the same is very much regretted.

12.24 hrs.

#### BUSINESS ADVISORY COMMITTEE

#### Forty Sixth Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT): I beg to move the following:-

"That this House do agree with the Forty-sixth Report of the Business Advisory Committee presented to the House on the 7th December, 1987."

Mr. Speaker: The question is:

"That this House do agree with the Forty-sixth Report of the Business Advisory Committee presented to the House on the 7th December, 1987."

*The motion was adopted*

*(Interruptions)*

[Translation]

MR. SPEAKER: When have I deprived you? I have never done it.

[English]

PROF. MADHU DANDAVATE (Rajapur): It is a clear breach of assurance.

*(Interruptions)*

[English]

MR. SPEAKER: I have to inform the House that I have received a notice of Motion of No-Confidence in the Council of Ministers under rule 198 from Shri K.P. Unnikrishnan.

I do not find Shri Unnikrishnan in the House to ask for leave. Next item.

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram): What about the Adjournment Motion on submarines?

[Translation]

MR. SPEAKER: I have already said that I would look into it once again.

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): Mr. Speaker, this only shows the casual manner in which the Opposition Leaders are treating this highly important subject of No Confidence Motion. If they have any political will....

*(Interruptions)*

S. BUTA SINGH: They tabled the notice and ran away. Is this the way to conduct democracy in this country?

#### MATTERS UNDER RULE 377

[Translation]

- (i) **Need to formulate schemes to check environmental pollution in Agra and Firozabad**

SHRI GANGA RAM (Firozabad): Mr. Speaker, Sir, the problem of environmental pollution is taking a dreadful shape in Agra and Firozabad. Primarily, smoke emission from the nearby Mathura refinery is responsible for this pollution in addition to dirt and filth prevalent in the city. Environment is also affected by the shoe factories running in nearly all homes in Agra. Similarly, the environment of Firozabad city is getting polluted from the smoke emitted by the glass factories running there. Pollution has thus badly affected life in Agra and Firozabad. The Central Government should therefore conduct surveys in these cities and formulate effective schemes for checking pollution there and implement them for the welfare of people.

12.27 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

(ii) **Demand for railway bridge over Saryu river at Tanda-Kalwarighat**

SHRI R.P. SUMAN (Akbarpur): A highlevel bridge costing Rs. 13,41,25,000 is going to be constructed on Saryu river between Tanda and Thermal Power Project on Lumbini Dhudhi Road which is State Highway No. 5 connecting the two districts of Faizabad and Basti in Uttar Pradesh. Lumbini Dhudhi State Highway also connects *Tarai* regions of Nepal to Varanasi, Jaunpur, Allahabad and Mirzapur cities besides the industrial and mineral belt of Mirzapur. With the construction of this bridge Gorakhpur and Basti will be connected to Azamgarh, Sultanpur and Pratapgarh districts in addition to the above mentioned areas. The bridge shall be playing an important role in the development of this region. It would not only help in smooth flow of heavy vehicular traffic between Tanda and Basti throughout the year but also save time and fuel.

If a railway bridge is also constructed along with this bridge for the all round development of the region it would connect Gorakhpur and Basti to Allahabad and other parts of the country. A 440 MW Thermal Power Project adjacent to the bridge is under construction. Besides, Tanda is an industrial town with large number of weavers. The *jamdani* of Tanda among other things like lungis, towels and Sarees is famous. It is, therefore, absolutely necessary to connect Tanda city by rail because the goods produced by weavers have to be sent to all parts of the country and abroad. Therefore, I request the Central Government to sanction a railway bridge on priority basis together with the approved Tanda Kalwarighat bridge.

[*English*]

(iii) **Demand for measures to solve the unemployment problem**

KUMARI MAMATA BANERJEE (Jadavpur): The biggest problem before our country today is the terrible unemployment problem. The number of the educated unemployed is over two crores, and the number of uneducated unemployed is beyond all calculations. Therefore, for solving the unemployment problem, a joint effort of the Central Government and the State Governments is necessary. I request the Government to constitute a Parliamentary Committee for solving the terrible unemployment problem, and to take appropriate measures for early solution of the problem, after reviewing the whole situation, so that this unemployment problem may not lead our young men to a wrong path in the days to come. At the same time, I urge upon the Government to immediately discontinue the system of taking application fees from those applying for jobs. There are many unemployed young men who are unable to apply for jobs, although they have the required qualifications, as they are unable to pay the